## BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW BOMBAY.

## Original Application No. 53 of 1986.

Shri Hanmantrao Laxmanrao Mahadik, 243/7, Old Edge Type Quarters, Range Hill, Kirkee, Pune - 411 020. V/s.

.... Applicant.

 Union of India, through The Secretary, Government of India, Ministry of Defence, New Delhi.

, .

 The Commandant, Central Armed Fighting Vehicle Depot, Kirkee, Pune - 411 003.

.... Respondents.

Coram: Hon'ble Vice-Chairman, B.C.Gadgil, Hon'ble Member(A), J.G.Rajadhyaksha.

## Tribunal's Orders

Date: - 10/12/1986.

Neither the applicant nor his Advocate present when the matter was called out even at 3.00 P.M.

Mr. R.G. Dhangat, Assistant Personnel Officer, for Respondent No.2 appeared for the respondents.

The application is dismissed for default.

Prepared by: 31/2/86

Compared by:

jkk/-

"Trees Copy"